

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 29<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**IA (Comp. Act.)/1/GB/2022  
IA (Comp. Act.)/61/GB/2018  
In CP/30/GB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Ms. Shehla Rahman Vs M/s Shamshun Tea & Industries (P) Ltd & Others
Under Section	U/s 130, 213, 241, 242, 244(1) & 59 of Companies Act, 2013

For Petitioner (s) : Mr. R. K. Agarwal, Adv.  
: Mr. D. Kalita, Adv.  
: Mr. H. Betala, Adv.

For Respondent (s) : Ms. S. Tejawat, CA, R-1 & 5  
: Ms. R. R. Khan, Adv. R-17 & R-18

**ORDER**

**CP/30/GB/2018**

Ld. Counsel Mr. R. K. Agarwal appears for the petitioner. Ld. Counsel Ms. S. Tejawat appears for R-1 & R-5. Ld. Counsel Ms. R. R. Khan appears in person representing R-17 and R-18. Other Respondents have already been set *ex-parte*. Matter part heard in regard to maintainability of the Petition. However, due to some personal inconvenience faced by Ld. Counsel for R-1 & R-5, matter adjourned. List for continuance of arguments on **20.05.2024**. All connected IAs to be tagged along on the aforesaid date.

**IA (Comp. Act.)/61/GB/2018**

List this CP/30/GB/2018 along with connected IA (Comp. Act.)/61/GB/2018 on **20.05.2024**.

**IA (Comp. Act.)/1/GB/2022**

List this CP/30/GB/2018 along with connected IA (Comp. Act.)/1/GB/2022 on **20.05.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)